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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9020/2017

REKHA AND ORS Petitioners

Through Mr.Pawan Reley, Mr.Sajal Awasthi,

Ms. Vaishali Pandian and Mr. Vishal

Soni, Advs.

versus

GOVT OF NCT OF DELHI AND ORS Respondents

Through Ms. Warisha Farasat, Adv. for R-1/

GNCTD.

Mr.Jayant Kaushik, Adv. for R-2/

DJB.

Mr. Ajjay Aroraa and Mr. Kapil Dutta,

Advs. for R-3/EDMC.

Ms.Mini Pushkama, Standing Counsel with Ms. Swagata Bhuyan, Ms.Khushboo Nahar and Ms.Latika

Malhotra, Advs. for SDMC.

Ms.Monika Arora, Standing Counsel with Mr.Harsh Ahuja, Adv. for R-5/

North DMC.

CORAM:

HON'BLE MR. JUSTICE JAYANT NATH

ORDER

% <u>24.02.2020</u>

Learned counsel appearing for respondent No.3/EDMC submits that a similar matter being W.P.(C) 841/1998 is pending before the Division Bench.

List this matter on 16.07.2020. A copy of the W.P.(C) 841/1998 be placed on record by learned counsel for respondent No.3/EDMC before the next date of hearing.

JAYANT NATH, J.

FEBRUARY 24, 2020/v